

pation by Government and Non-Government agencies. ment below:-

(b) The details are given in the state-

(c) Question does not arise.

STATEMENT

Details of afforestation done during the year 1985-86 to 1986-87.

Year	Area Afforested in Lakh Hectares			
	Farm Forestry	Social Forestry Forestry	Production & other	Total affore- station
1	2	3	4	5
1985-86	6.96	5.28	2.86	15.10
1986-87	7.95	8.43	1.24	17.62

Note: Area in col. 2,4&5 nationally calculated @ 2000 seedlings - 1 Ha.

New Procedure of Blood Collection

*596. SHRI DAULATSINHJI JADEJA:
Will the Minister of HEALTH AND FAMILY
WELFARE be pleased to state:

(a) whether Government propose to evolve any new procedure for blood collection all over the country to change the present practice of obtaining blood from professional donors;

(b) whether any funds have been earmarked for this subject in Seventh Plan;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMILY
WELFARE (KUMARI SAROJ KHAPARDE)
: (a) to (d). Blood is procured mainly by
voluntary donation, replacement of blood
used for patients from their relatives and

from professional donors. The study conducted by ICMR on Blood Banking Services in India published in December, 1985 revealed that 22% of the blood collected is from professional donors, 44% from relatives of patients and 34% from voluntary donors. The Indian council of Medical Research study also reveals a significant change in the pattern of blood collection particularly a fall in blood collected from professional donors in some States. The Government is taking steps to augment blood collection from voluntary donors through publicity and health education measures. In order to further reduce the dependence on professional donors, a new technology called "fractionation of blood" which involves separation of blood into at least six components is being introduced in a phased manner.

The Government has recently approved a scheme for development and modernisation of blood banking and blood transfusion services in the remaining period

of 7th Plan with an outlay of Rs. 5.00 crores, The scheme, inter alia includes a component for encouraging voluntary blood donation by undertaking publicity through mass-media, extension of financial assistance to voluntary bodies and incentive to voluntary blood donors, donor organisers and voluntary agencies.

Shipping Service between Bepore Port and Lakshadweep Islands

*597. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Shipping Corporation of India proposed to commence shipping service between Bepore (Calicut) Port in Kerala and Lakshadweep Islands;

(b) if so, the details thereof;

(c) whether the proposal to acquire new ship for service to Lakshadweep has been finalised; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) and (b). Shipping services between Bepore and Lakshadweep with a frequency of 4 to 5 days have commenced on 12.11.87.

(c) and (d). Government have sanctioned acquisition of a second-hand vessel by Lakshadweep Admn., in replacement of the existing vessel M.V. Amindivi. The vessel with a capacity to carry 650 passengers, is expected to be commissioned by August, 1988.

Steps in the Light of Lentin Commission Recommendations

*598. DR. B.L. SHAIKESH: Will the

Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Union Government have also examined the Report submitted by Justice Bakhtawar Lentin Commission to the Maharashtra Government on 14 deaths at the State Government-run J.J.Hospital, Bombay in 1986 after patients were given adulterated glycerol; and

(b) if so, what steps Union Government propose to take at the Central level in the light of the Commission's observations to check the manufacture of adulterated and sub-standard medicines, injections and other formulations by the various drug companies, both in the small and organised sectors?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) The Justice Lentin Commission Report has been received by the Central Government on 4.8.88 afternoon. The report has not yet been examined by the Government of India.

(b) Does not arise.

Hindi Teachers' Training Colleges in Non-Hindi States

*602. SHRI RADHAKANTA DIGAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Hindi Teachers' Training Colleges have been established in non-Hindi speaking States under a Central scheme; and

(b) if so, the details of colleges set up in different non-Hindi speaking States?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND